

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO - 326
ANSWERED ON 06/02/2025

POLICY REFORMS FOR NUCLEAR POWER

326. SMT. REKHA SHARMA

Will the PRIME MINISTER be pleased to state:-

- (a) whether any policy reforms and enabling steps have been taken for rapid scale-up of nuclear power in the country; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a)&(b) The Government has accorded approval for the business model enabling private capital investment in setting up Bharat Small Reactors (BSR) in captive mode within the existing legal framework, to address the large decarbonisation requirement of hard to abate industries. The Request for Proposals (RFP) in line with the approved business model has been published in December 2024.
